

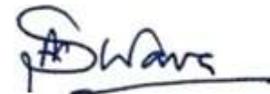
**Before the National Green Tribunal  
Principal Bench, New Delhi**

**Original Application No. 68/2017 (CZ)**

**Kaviteshwari Devi VS State of Madhya Pradesh & Ors. Order Issued dated 13.07.2020**

Following is the reply of Point No -2 Column (vi) raised by Hon'ble NGT order dated 13.07.2020

Sr. No.	Point	Reply
(vi)	Action taken by authorities to protect the state land of the lake.	<b>M.P. Pollution Control Board:</b>  (a) Water quality of the Vishnu Sagar Lake (Dam), Maihar is monitored 4 times in a year i.e. during pre-monsoon, monsoon, post monsoon and winter  (b) Letter has been issued to Chief Municipal Officer, Municipal Council, Maihar and Executive Engineer, MP Housing Board, Satna to take immediate action to control the discharge of untreated sewage of the area into Vishnu Sagar Lake (Dam) and submit time bound action plan including construction of sewage treatment plant of suitable capacity within 10 days of issue of letter 353 of RO MPPCB dated 30.07.2020  (c) Action taken report as above has also been submitted to District Collector, Satna vide our letter 355 dated 30.07.2020. <b>(Enclosed as Annex -A)</b>



Regional Officer  
M.P. Pollution Control Board, Satna (MP)



Regional Office  
Madhya Pradesh Pollution Control Board  
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

Annexure-A

Lt. No. 355. RO/MPPCB/NGT/2020

Satna, Dated 30.07.2020

To,

**The Collector,**  
District – Satna (MP)

**Sub:** Action Taken by M.P. Pollution Control Board w.r.t. NGT Order dated 13.07.2020 in case no 68/2017.

**Respected Sir,**

With reference to subject matter referred as above, we are herewith submitting details of action taken by M.P. Pollution Control Board for restoration of Vishnu Sagar Lake, Maihar District Satna (MP)

- (a) Water quality of the Vishnu Sagar Lake, Maihar is monitored 4 times in a year i.e. during pre-monsoon, monsoon, post monsoon and winter **(Latest Report is enclosed as Annex- 1)**
- (b) Letter has been issued to Chief Municipal Officer, Municipal Council, Maihar and Executive Engineer, MP Housing Board, Satna to take immediate action to control the discharge of untreated sewage of the area into Vishnu Sagar Lake and submit time bound action plan including construction of sewage treatment plant of suitable capacity within 10 days of issue of letter 353 of RO MPPCB dated 30.07.2020 **(Copy of letter is enclosed as Annex -2)**

Thanking You

**Regional Officer**  
M.P. Pollution Control Board  
Satna (MP)



**Regional Office**  
**Madhya Pradesh Pollution Control Board**  
 मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

Sample From :- M/S - Vishnu Sagar Lake (Dam) Devi Road Maihar Distt Satna (M.P)

Description of - Water Sample From-

Date of Collection- 28/07/2020

01- Vishnu Sagar Lake (Dam)

Date of Receipt :- 28/07/2020

02- Untreated waste Water Sample

From Housing Board Colony, Devi Road Maihar (Mixing in Vishnu Sagar dam) *Ray*

Date of Analysis :- 29/07/2020

Sample Collected by :- S.K.mishra Chemist & Ajeet Kumar Patel ( Lab Att. )

S.No.	PARTICULARS	Unit	Result (1)	Result (2)	Result (3)	Result (4)
*	<b>PHYSICAL PARAMETERS</b>					
1	Temperature	°C	30.0	30.4		
2	Turbidity	PPM/N.T.U	-	-		
3	Colour	Visual	L muddy	St Muddy		
4	Appearance		Turbid	St Turbid		
5	Odour		Odourless	Punjunt		
6	Secpific Conductivity	µs/ms	-			
*	<b>CHEMICAL PARAMETER</b>					
7	pH	pH Unit	7.4	8.6		
8	Total Alkalinity	mg/l	230	-		
9	Total Hardness (asCaCO3)	mg/l	210	-		
10	Calcium Hardness (as Ca)	mg/l	180	-		
11	Magnesium Hardness (as Mg)	mg/l	30	-		
12	Chloride (as Cl)	mg/l	39.99	145.99		
13	Total Solids	mg/l	515	1810		
14	Dissolved Solids	mg/l	330	1405		
15	Suspended Solids	mg/l	185	405		
16	Dissolved Oxygen	mg/l	5.8	-		
17	Biochemical Oxygen Demand	mg/l	3.2	42.6		
18	Chemical Oxygen Demand	mg/l	40	260		
19	Total Coli form	mg/l	120	2600		

INDICATON - Compared With

- Standards prescribed by M.P.P.C.B in M.P. Gazette notification 25.3.88
- IS 2296-1992 Class .A (Tolerance Limited for inland Surface water subject to pollution)
- IS 10500-1983 (Specification for Drinking Water)
- Environmental (Protection) Rules 1989
- Standard prescribed by Gazette notification 20 July 1998.

**NOTE :-** No Statutory liability accepted for samples not collected by M.P.P.C.B

Sample Analysed By :- C.S.patel (Jr Scientist)

*[Signature]*  
Chemist

*[Signature]*  
Jr. Scientist

*[Signature]*  
Scientist  
M.P.P.C.B Satna



Regional Office  
Madhya Pradesh Pollution Control Board  
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

Annexure-2

क्रमांक. 353. /क्षे.का/प्र.निबो/2020

सतना,दिनांक 30/07/2020

प्रति,

1. कार्यपालन यंत्री, म.प्र. गृह निर्माण मण्डल सतना।
2. मुख्य नगर पालिका अधिकारी नगर पालिका मैहर जिला-सतना।

विषय:-नगर पालिका क्षेत्रान्तर्गत विष्णुसागर तालाब में दूषित जल का रिसाव तत्काल बंद रोके जाने बावत्।

संदर्भ:-1.माननीय एन.जी.टी. प्रकरण क. 68/2017 के अनुपालन में।

उपरोक्त संदर्भित विषय में लेख है कि आपके नगर पालिका कार्यालय के सामने स्थापित विष्णु सागर तालाब पर हाऊसिंग बोर्ड कॉलोनी व अन्य जगहों का घरेलू दूषित जल बिना उपचारित किये हुए ड्रेन के माध्यम से विष्णुसागर तालाब में मिलता है। जोकि जल प्रदूषण एवं नियंत्रण अधिनियम 1974 के तहत नियम विरुद्ध है।

अतः आपको निर्देशित किया जाता है कि उक्त जल का रिसाव तत्काल प्रभाव से बंद किया जाना सुनिश्चित करें। तथा उक्त संबंध में समयबद्ध कार्य योजना बनाकर पत्र निर्गत से 10 दिवस के अंदर प्रस्तुत करें, जिसमें कि घरेलू दूषित जल उपचार संयंत्र की स्थापना किये जाने की कार्ययोजना भी समाहित हो।

(डॉ.ए.के.श्रीवास्तव)

क्षेत्रीय अधिकारी

पृ.क्रमांक. 354 /क्षे.का/प्र.निबो/2020

सतना,दिनांक 30/07/2020

प्रतिलिपि:-

1. माननीय कलेक्टर महोदय, जिला-सतना की ओर कृपया सूचनार्थ।
2. अनुविभागीय अधिकारी, तहसील मैहर जिला-सतना की ओर कृपया सूचनार्थ।

(डॉ.ए.के.श्रीवास्तव)

क्षेत्रीय अधिकारी

म.प्र. प्रदूषण नियंत्रण बोर्ड

सतना (म.प्र.)